

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

CP No.92/2003 and
MP No.258/2004 in
OA No.488/1996

30/7/2009

Applicant present in person.

Respondents by Shri V.S.Masurkar

Shri Masurkar is filing additional written statement to the CP-92/2003 during the course of the day and copy has been given to the applicant. As the applicant is arguing himself, the CP will be finally heard on the next date of hearing. MP-258/2004 has been filed by two applicant, ~~namely~~ ^{namely} ~~subsequently~~ Shri K.Sadashivan and Smt.Pushpaja Bhaskaran who were applicants. The OA had three applicants. Today only Shri K.Sadashivan is present and states that he will put forward arguments on behalf of both the applicants. Let the other applicant also be present on the next date of hearing and the MP will be heard on the next date.

The case is released from partheard.

List the case for orders on CP-92/2004 and MP-258/2004 on 18/8/2004.


(MUZAFFAR HUSAIN)
MEMBER(J)


(ANAND KUMAR BHATT)
MEMBER(A)

ABP

